

- (iii) (a) Annual Report and Accounts on the Power Grid Corporation of India Limited (PGCIL), for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
- III. A copy each (in English and Hindi) of the following papers:
- (a) Annual Report and Accounts of the Bureau of Energy Efficiency (BEE), New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Bureau.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10214/08]
- IV. (i) Memorandum of Understanding between the Government of India (Ministry of Power) and the National Hydroelectric Power Corporation Limited (NHPC), Faridabad, for the year 2008-2009. [Placed in Library. See No. L.T. 10215/08]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Power) and the North Eastern Electric Power Corporation Limited (NEEPCO), Shillong, for the year 2008-2009. [Placed in Library. See No. L.T. 10216/08]
- (iii) Memorandum of Understanding between the Government of India (Ministry of Power) and the Satluj Jal Vidyut Nigam Limited (SJVNL), New Shimla, for the year 2008-2009. [Placed in Library. See No. L.T. 10217/08]
- (iv) Memorandum of Understanding between the Government of India (Ministry of Power) and the Power Grid Corporation of India (PGCIL), New Delhi, for the year 2008-2009. [Placed in Library. See No. L.T. 10218/08]
- (v) Memorandum of Understanding between the Government of India (Ministry of Power) and the Tehri Hydro Development Corporation Limited (THDC), Rishikesh, for the year 2008-2009. [Placed in Library. See No. L.T. 10219/08]
- (vi) Memorandum of Understanding between the Government of India (Ministry of Power) and the NTPC Limited, New Delhi, for the year 2008-2009. [Placed in Library. See No. L.T. 10220/08]
- I. **Notifications of the Ministry of Human Resource Development.**
- II. **Report and Accounts (2005-06 / 2006-07) of various Universities/educational Institutes/Councils and other bodies and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under section 28 of the University Grants Commission Act, 1956:

- (1) F 1-19/2005/CPP-II, dated the 15th March to 21st March 2008, publishing the University Grants Commission (Minimum Standards of Instruction for the Grant of the Master's Degree through Formal Education) Regulations (First Amendment), 2007.
  - (2) F 1-19/2005/CPP-II, dated the 14th April to 20th April 2007, publishing the University Grants Commission (Minimum Standards of Instruction for the Grant of the First Degree through Formal Education) Regulations (First Amendment), 2007 along with delay statement. [Placed in Library. For (1) & (2) See No. L.T. 10221/08]
- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under sub-section 2 section 40 of the Indira Gandhi National Open University Act, 1985:
- (1) No IG/Admn (G)/St 4 & 12/2003/1063, dated the 5th to 11th January, 2008, amending Clause (1) (ii)(a) of Statute 4 of the Indira Gandhi National Open University Act, 1985.
  - (2) IG/Admn(G)/St.10A/2003/1003, dated the 8th to 14th December, 2007, amending Clause (1)(21) of Status 10 A of the Indira Gandhi National Open University Act, 1985. [Placed in Library. See No. L.T. 10222/08]
- (iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under section 24 of the All India Council for Technical Education Act, 1987, together with delay statement:
- (1) No. 37-3/Legal (iii)/2007, dated the 2nd November, 2007, regarding the All India Council for Technical Education (Group 'A' 'B' & 'C' posts) Recruitment Regulations, 2007.
  - (2) No.F.37-3/Legal/2007, dated the 23rd February, 2007, regarding the All India Council for Technical Education (AICTE) admission of students in Degree Engineering Programmes through lateral entry Regulations, 2007. [Placed in Library. See No. L.T. 9746/08]
- (iv) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. AU./Comm.Sec./St.30 (5) A/2008, dated the 16th February, 2008, regarding amendment to the Statutes of the University of Allahabad, under sub-section (2) of section 44 of the University of Allahabad Act, 2005. [Placed in Library. See No. L.T. 9749/08]
- (v) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. F.1-1/2005-U.1 A/846, dated the 30th August, 2008, making special provisions for reservation of seats for the Scheduled Castes, Scheduled Tribes and the Socially and Educationally Backward Classes/Other Backward classes (SEBCs/OBCs) in admissions to central educational institutions, under section 7 of the Central Educational Institutions (Reservation in Admission) Act, 2006, along with delay statement. [Placed in Library. See No. L.T. 10223/08]

- (vi) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. 7 dated the 16th February to 22nd February 2008, amending Statute 39 of the Statutes of the Maulana Azad National Urdu University Act, 1996, under sub-section (2) of the Maulana Azad National Urdu University Act, 1996. [Placed in Library. See No. L.T. 9747/08]
- II. (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of section 30 of the Assam University Act, 1989:
- (i) (a) Thirteenth Annual Report of the Assam University, Silchar, for the year 2005-2006.
  - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 10224/08]
  - (ii) (a) Fourteenth Annual Report of the Assam University, Silchar, for the year 2006-2007.
  - (b) Review by Government on the working of the above University.
  - (iii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 10225/08]
- (2) A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Accounts of the University of Delhi, Delhi, for the year 2005-2006 and 2006-2007 and the Audit Report thereon.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10226 /08 and 10227/08]
  - (ii) (a) Annual Accounts of the Tezpur University, Napaam, Tezpur, for the year 2006-2007, and the Audit Report thereon.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10228/08]
  - (iii) (a) Annual Report and Accounts of the Indian Institute of Advanced Study (IIAS), Shimla, for the year 2006-2007, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9750/08]
  - (iv) (a) Annual Reports and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2005-2006 together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9738/08]

- (v) (a) Annual Reports and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2006-2007 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9739/08]
- (vi) (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology (NIFFT), Ranchi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9735/08]
- (vii) (a) Annual Report of the Indian Institute of Science (IIS), Bangalore, for the year 2006-2007.
- (b) Annual Accounts of the Indian Institute of Science (IIS), Bangalore, for the year 2006-2007 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 9731/08]
- (viii) (a) Annual Accounts of the Indian Institute of Information Technology (IIIT), Allahabad, for the year 2006-2007, and the Audit Report thereon, (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10229/08]
- (ix) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Kozhikode, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10230/08]
- (x) (a) Annual Report of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design & Manufacturing (PDPM-IIITD&M), Jabalpur, for the year 2006-2007.
- (b) Annual Accounts of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design & Manufacturing (PDPM-IIITD&M), Jabalpur, for the year 2006-2007 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 9734/08]

- (xi) (a) Annual Report and Accounts of the Bharat Shiksha Kosh (BSK), New Delhi, for the year 2005-2006, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 9741/08]
- (xii) (a) Annual Report of the Indian School of Mines (ISM), Dhanbad, for the year 2006-2007.
- (b) Annual Accounts of the Indian School of Mines (ISM), Dhanbad, for the year 2006-2007 and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. **See** No. L.T. 9742/08]
- (xiii) (a) Annual Report and Accounts of the Sant Longowal Institute of Engineering and Technology (SLIET), Longowal (Sangrur), Punjab, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 9744/08]
- (xiv) (a) Annual Report of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2006-2007.
- (b) Annual Accounts of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2006-2007, and the Audit Report thereon.
- (c) Memorandum of Action Taken on the Recommendation of the above Commission in its Annual Report for the year 2006-2007.
- (d) Review by Government of the Audit Report of the above Commission.
- (e) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. **See** No. L.T. 10231/08]
- (xv) (a) Annual Accounts of the Visva-Bharati, Santiniketan, for the year 2006-2007, and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. **See** No. L.T. 10232/08]
- (xvi) (a) Annual Report of the National Council for Promotion of Sindhi Language (NCPSL), Vadodara, for the year 2005-2006.
- (b) Annual Accounts of the National Council for Promotion of Sindhi Language (NCPSL), Vadodara, for the year 2005-2006, and the Audit Report thereon.

- (c) Review by Government on the Audit Report of the above Council.
- (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 10143/08]
- (xvii) (a) Annual Report and Accounts of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Vidyapeetha. [Placed in Library. See No. L.T. 9432/08]
- (xviii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9737/08]
- (xix) (a) Annual Report of the National Council for Promotion of Sindhi Language (NCPSL), Vadodara, for the year 2006-2007.
- (b) Review by Government on the working of the above Council.
- (c) Annual Accounts of the National Council for Promotion of Sindhi Language (NCPSL), Vadodara, for the year 2006-2007 and the Audit Report thereon.
- (d) Review by Government on the Audit Report of the above Institute.
- (e) Statements giving reasons for the delay in laying the papers mentioned at (a) and (c) above. [Placed in Library. See No. L.T. 9743/08]
- (xx) (a) Eighty-fourth Annual Report (Part I and Part II) of the University of Delhi, for the year 2006-2007.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9745/08]

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**MESSAGE FROM LOK SABHA**

**The Limited Liability Partnership Bill, 2008**

SECRETARY-GENERAL : Sir, I have to report to the House the following message received from Lok Sabha, signed by the Secretary-General of Lok Sabha:-

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on 12th